



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

June 30, 2025

## Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption of SGB 2017-18 Series-XIV and SGB 2018-19 Series-IV due on July 01, 2025

In terms of <u>GOI Notification F.No.4(25) - W&M/2017 dated October 06, 2017</u> (SGB 2017-18 Series-XIV-Issue date January 01, 2018) and in terms of <u>GOI Notification</u> <u>F.No.4(22) – B(W&M)/2018 dated October 08, 2018</u> (SGB 2018-19 Series-IV-Issue date January 01, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be on July 01, 2025.

2. Further, the redemption price of SGB shall be based on simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on July 01, 2025, shall be ₹9628/-(Rupees Nine Thousand Six Hundred and Twenty-Eight only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., June 26, June 27, and June 30, 2025.

Press Release: 2025-2026/631

Ajit Prasad Deputy General Manager (Communications)